

FORM 3B**NOTICE OF NOMINATION**

(See rule 7 of the Conduct of Elections Rules, 1961).

Election to the Council of States by the elected members of the Tamil Nadu Legislative Assembly.

Notice is hereby given that the following nominations in respect of the above election have been received upto 3.00 p.m. today **(05.07.2011)** :-

Sl.No. of nomination paper	Name of Candidate	Name of father	Age of candidate	Address	Party Affiliation	Electoral roll number of candidate	Names of proposers	Sl.No. of nomination paper
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1.	Dr. K. Padmarajan	Thiru. K. Kunchambu Nair	52	3/3-23A, Padma Nivas, Rama Nagar (PO) Mettur Dam, Salem District	---	Sl.No. 577 Part No.120. 85. Mettur Assembly Constituency	----	

Place: Chennai - 600 009.

Date : 05.07.2011


Returning Officer
Secretary

Legislative Assembly Secretary
and Returning Officer
Chennai-600 009

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(See rule 7 of the Conduct of Elections Rules, 1961).

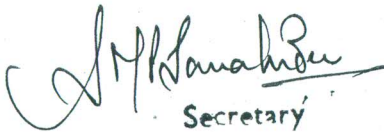
Election to the Council of States by the elected members of the Tamil Nadu Legislative Assembly.

is hereby given that the following nominations in respect of the above election have been received upto 3.00 p.m. today (11.07.2011) :-

No. of nomination paper	Name of Candidate	Name of father	Age of candidate	Address	Party Affiliation	Electoral roll number of candidate	Names of proposers	Sl.Nos. proposed in the list maintained under section 10(1)(a)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
2.	Thiru Nagoor Meeran Peer Mohammed	Thiru Uduman Maideen	50	No. 13 A Illathar Street, Krishnan Koil, Nagercoil - 1	---	Sl.No. 451 Part No.120. 230. Nagercoil Assembly Constituency	---	---

Chennai - 600 009.

11.07.2011


Secretary
Legislative Assembly Secretariat
and Returning Officer
Chennai-600 009

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hereby given that the following nomination in respect of the above election has been received upto 3.00 p.m. today (11.07.2011) :-

No. of nomination	Name of Candidate	Name of father	Age of candidate	Address	Party Affiliation	Electoral roll number of candidate	Names of proposers	Sl.Nos. of proposers in the list maintained under section 152
	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)
	Thiru A. William Rabi Bernard	Thiru M. Arokiaswamy	52	No.31/14, Dr. B.N. Reddy Salai, T. Nagar, Chennai - 600 017.	AIADMK	Sl.No.551 Part No.144 20. Thousand Lights Assembly Constituency	Hon. J Jayalithaa Hon. O. Panneerselvam Hon. K.A. Sengottaiyan Hon. Natham R.Viswanathan Hon. K.P. Munusamy Hon. Agri S.S. Krishnamoorthy Hon. C. Karuppasamy Hon. B.V. Ramanaa Hon. Budhichandiran Hon. A. Mohammed John	139 200 106 131 53 65 219 4 108 41

Chennai - 600 009.

11.07.2011


Secretary

Legislative Assembly Secretariat
and Returning Officer
Chennai-600 009